

[Print](#)**Defective Case Register from 2026-06-09 to 2026-06-09**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/24265/2026	SHASHANKA SHEKHAR PATRA	2026-06-09	Page no-16 not neat
2	D-WP(C)/24269/2026	UPENDRA KUMAR SAMAL	2026-06-09	Date of copy of representation vide annex-6 not tally with Index.
3	D-ABLAPL/17164/2026	DHARMENDRA SETHY	2026-06-09	1. As per standing order no 02/2026, the Original un redacted version of F.I.R copy be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after
4	D-BLAPL/16987/2026	ARIJEET MISHRA	2026-06-09	1. Age of the petitioner mentioned in the cause title not tally with Rejection order.
5	D-BLAPL/16974/2026	JUGALA KISHORE PANDA	2026-06-09	1. Rejection order date wrongly furnished in Annexure-2 in Index.
6	D-BLAPL/16978/2026	JUGALA KISHORE PANDA	2026-06-09	1.F.I.R details not attached with Application.
7	D-WP(C)/24263/2026	SHASHANKA SHEKHAR PATRA	2026-06-09	Copy of the letter vide annex-3 not tally with index. Page 16 not neat
8	D-WP(C)/24267/2026	SHASHANKA SHEKHAR PATRA	2026-06-09	Copy of letter vide annex-3 not tally with index
9	D-WP(C)/24273/2026	PRABIR KUMAR DAS	2026-06-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
10	D-ABLAPL/17182/2026	BIKASH CHANDRA PARIJA	2026-06-09	1. Other petitioners not authorised the deponent to swear the affidavit in their behalf. 2. In affidavit, age of the deponent not furnished.
11	D-ABLAPL/16792/2026	SOUMYA RANJAN DAS	2026-06-09	1.1. As per standing order no 02/2026, the Original un redacted version of F.I.R copy be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after
12	D-WA/24679/2026	NIHAL RATH	2026-06-09	i)District of R-1 and 4 not furnished in cause title. ii) Legible copy of page no. 80 81 83 are to be filed. iii) Provision of law not furnished in I.A. no. 1898/2026.
13	D-WP(C)/25187/2026	MANOJ VERMA	2026-06-09	Age of the petitioner not mentioned cause title and affidavit
14	D-CRLMA/15970/2026	SAROJANANDA MISHRA	2026-06-09	Put up for SR after filing of c. copy of impugned order.
15	D-ABLAPL/17127/2026	CHEERA RANJAN SATAPATHY	2026-06-09	Name and Details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover.
16	D-WA/24923/2026	ER. NAGENDRA KUMAR MOHANTY	2026-06-09	Put up for SR after filing of c. copy of impugned order.
17	D-WP(C)/24881/2026	AMRITMAY PANDA	2026-06-09	8-CAUSE TITLE NOT IN ORDER.

				Respondent no-1 address not mentioned.
18	D-BLAPL/17051/2026	DIBYA JYOTI SAHOO	2026-06-09	1. As per standing order no 02/2026, the Original un redacted version of F.I.R copy be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after
19	D-BLAPL/17050/2026	BIJAYA KUMAR RAGADA	2026-06-09	1. S.T Case no not furnished in cause title of the application. 2. pending before the court mentioned in the cause title not tally with Rejection order
20	D-ABLAPL/16636/2026	DEBASNAN DAS	2026-06-09	1.1. As per standing order no 02/2026, the Original un redacted version of F.I.R copy be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after
21	D-BLAPL/17112/2026	DEEPALI MAHAPATRA	2026-06-09	Name and Details of victim/ informant be redacted from Petition and annexure thereafter put up for SR
22	D-BLAPL/17136/2026	BHABANI SHANKAR DASPARIDA	2026-06-09	Page No. Not correctly furnished in Index.
23	D-BLAPL/17075/2026	NANDA KISHORE ROUT	2026-06-09	1. In declaration under affidavit, no. of paragraphs wrongly furnished. 2. Free copy / certified copy of the Rejection order not filled. 3. Pending before the court mentioned in the cause title not tally with rejection order
24	D-BLAPL/17120/2026	DEEPALI MAHAPATRA	2026-06-09	Name and Details of victim/informant be redacted from Petition and annexure thereafter put up for SR
25	D-FAO/24870/2026	SUBHADUTTA ROUTRAY	2026-06-09	Page No-3 not accompanied with the appeal.
26	D-WP(C)/24300/2026	MADHAB LAL AGARWAL	2026-06-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. Affidavit of the I.A nomenclature not correctly mentioned and also paragraph.
27	D-ABLAPL/17153/2026	DEBASIS SAHOO	2026-06-09	11. As per standing order no 02/2026, the Original un redacted version of F.I.R copy be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after
28	D-BLAPL/17121/2026	MANOJ KUMAR NAYAK	2026-06-09	Name and Details of victim/informant be redacted from Synopsis, Petition and annexure thereafter put up for SR
29	D-WP(C)/24301/2026	PRONROY MOHANTY	2026-06-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page no 68 not in order
30	D-MACA/24776/2026	SANTOSH KUMAR MOHANTY	2026-06-09	statutory deposit not made , date of judgement not correct at being aggrieved
31	D-CONTC/19553/2026	ADV.	2026-06-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

32	D-MACA/24775/2026	SACHIDANANDA NAYAK	2026-06-09	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 20 days 2. Court Fee Rs. 10858/ payable not paid
33	D-ABLAPL/17152/2026	SUJIT KUMAR SAHU	2026-06-09	11. As per standing order no 02/2026, the Original un redacted version of F.I.R copy be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after
34	D-RVWPET/25489/2026	NIRANJAN PANDA	2026-06-09	Put up for SR after filing of c. copy of impugned order.
35	D-MACA/24785/2026	SANTOSH MOHANTY	2026-06-09	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
36	D-ABLAPL/14095/2026	MANORANJAN DAS	2026-06-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Name of Informant in Para 2 be redacted. 2. Name, address and other details in Ann.2 page 14 (Point No.7), Page 15 and 16(written FIR) be redacted. 3. Incomplete Ann.2 filed (Point NO.12 onwards missing). 4. Name of Pet. No..1 in CT not tally with signature. Resubmit for SR after removal of defects.
37	D-MACA/24786/2026	SANTOSH KUMAR MOHANTY	2026-06-09	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
38	D-WP(C)/24390/2026	PRONoy MOHANTY	2026-06-09	Nomenclature not furnished in V>Nama.
39	D-BLAPL/16990/2026	JUGALA KISHORE PANDA	2026-06-09	1. Annexure-1 not attested.
40	D-MACA/24788/2026	SANTOSH KUMAR MOHANTY	2026-06-09	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
41	D-BLAPL/15716/2026	ARYA DASH	2026-06-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1 Occupation not furnished an affidavit. 2 . Put up SR after redacting the name of Informant/ Relatives from petitioner
42	D-BLAPL/17186/2026	SOUBHAGYA KUMAR DASH	2026-06-09	Name and Details of victim/informant be redacted from annexures thereafter put up for SR.
43	D-MACA/24782/2026	SANTOSH KUMAR MOHANTY	2026-06-09	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Court Fee Rs. 1575/ payable
44	D-ABLAPL/16965/2026	PRADIPTA BEURA	2026-06-09	P.S.Case no. not correctly furnished in Petition.
45	D-BLAPL/17216/2026	GOUTAM CHARAN ROUT	2026-06-09	Name and Details of victim/informant be redacted from annexure thereafter put up for SR.

46	D-ABLAPL/16785/2026	GIRIDHARI SINGH	2026-06-09	As per standing order no 02/2026, the Original un redacted version of F.I.R copy be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after
47	D-BLAPL/17199/2026	SITIKANT MISHRA	2026-06-09	Page No.21 and 22 not legible.
48	D-ABLAPL/16796/2026	PRATIK NAYAK	2026-06-09	As per standing order no 02/2026, the Original un redacted version of F.I.R copy be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after
49	D-MACA/24787/2026	SANTOSH KUMAR MOHANTY	2026-06-09	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
50	D-RPFAM/25646/2026	SUSANTA KUMAR NAYAK	2026-06-09	defect reg.nomenclature
51	D-BLAPL/17275/2026	SANTOSH KUMAR MAHANTY	2026-06-09	Page No. Not correctly furnished
52	D-BLAPL/17107/2026	DEEPALI MAHAPATRA	2026-06-09	Name and Details of Victim/Informant mentioned in Petition/annexure be redacted thereafter put up for SR.
53	D-ABLAPL/16808/2026	RAMA CHANDRA JENA	2026-06-09	As per standing order no 02/2026, the Original un redacted version of F.I.R copy be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after
54	D-MACA/24784/2026	SANTOSH KUMAR MOHANTY	2026-06-09	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
55	D-BLAPL/17218/2026	AMULYA RATNA PANDA	2026-06-09	S.T.Case no.Not correctly furnished in Petition and Synopsis
56	D-WP(C)/24320/2026	MANOJ KUMAR MOHANTY	2026-06-09	Copy of engagement order vide annex-4 not tally with Index.
57	D-CRLMC/16385/2026	BISWARANJAN DALAI	2026-06-09	i) Para no. not correctly furnished in declaration. ii) Anx -2 not properly scan.
58	D-CRLA/15547/2026	AMIT KUMAR SAHU	2026-06-09	Period of Delay 129 days ,Limitation petition not filed.
59	D-BLAPL/17181/2026	UMAKANTA BARIK	2026-06-09	Name/Details of the victims father mentioned in page No.13 be redacted.
60	D-BLAPL/16150/2026	SURENDRA KUMAR BISWAL	2026-06-09	i) Page no. 9 not legible.ii) Name of the Trial court mentioned synopsis , cause title, para-1 and prayer of the petition not correct.
61	D-WP(C)/23113/2026	GOPINATH MISHRA	2026-06-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. Date of Vide annex-10 not tally with Index. Age of the petitioner not tally with cause title and affidavit. Respondent no -11 address not mentioned.

62	D- CONTC/19653/2026	JYOTIRMAYA SAHOO	2026-06- 09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
63	D- BLAPL/17237/2026	MANAS KUMAR CHAND	2026-06- 09	1. Age of the petitioner mentioned in the cause title not tally with Rejection order. 2. fathers name of the petitioner and address furnished in the cause title not tally with Rejection order.
64	D- CONTC/19674/2026	ADV.	2026-06- 09	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
65	D- ABLAPL/17109/2026	BIJAY KUMAR MISHRA	2026-06- 09	Page No. Not correctly furnished.
66	D- CONTC/19722/2026	ADV.	2026-06- 09	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
67	D-WP(C)/24230/2026	DEBADUTTA KANUNGO	2026-06- 09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page 54 and 55 not legible.2.Date of execution not furnished in V>Nama.
68	D-WP(C)/24231/2026	RAJAT KUMAR PANDA	2026-06- 09	Nomenclature not furnished in V>Nama.
69	D-RSA/25817/2026	MAHESWAR MOHANTY	2026-06- 09	Page No-36 and 37 be arranged properly.
70	D-CMP/26216/2026	NIRANJAN PANDA	2026-06- 09	O.Ps No -1 to 3 are strangers,not made Parties in the Trial Court.
71	D- CONTC/23264/2026	PRAKASH KUMAR MISHRA	2026-06- 09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
72	D-FAO/24601/2026	SUBRAT SATPATHY	2026-06- 09	1. Period of Delay 43 days.I.A for condonation of delay Not Filed. 2.Receipt showing deposit of awarded amount not Filed.
73	D- CMAPL/24691/2026	HEMANTA KUMAR TRIPATHY	2026-06- 09	Put up for SR after filing of c. copy of impugned order.
74	D- CMAPL/15520/2026	ADV.	2026-06- 09	Put up for SR after filing of c. copy of impugned order
75	D-WP(C)/25518/2026	BIJAYA KUMAR BEHERA 1	2026-06- 09	Page 29 not neat.
76	D-WP(C)/26100/2026	MANORANJAN ACHARYA	2026-06- 09	1. Page-12 not properly arranged
77	D- BLAPL/17183/2026	SHYAM SUNDAR TRIPATHY	2026-06- 09	Name and Details of victim/informant be redacted from annexure thereafter put up for SR
78	D- BLAPL/16976/2026	PRATEIK PARIJA	2026-06- 09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Free copy/ Certified copy of the Rejection order not filled. I.A is filled for dispensing with 2. Pending before the court not furnished in cause title of the application.

79	D-WP(C)/25333/2026	RAMAKANTA SARANGI	2026-06-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
80	D-CRLMC/16484/2026	BISWARANJAN DALAI	2026-06-09	Put up for SR after filing of c. copy of Anx-1
81	D-BLAPL/13683/2026	SIDHARTHA DAS	2026-06-09	1.Name of native village of Victim in Ann. 2 Para 4 be redacted. Resubmit for SR after compliance.
82	D-BLAPL/13950/2026	SACHIKANTA DASH	2026-06-09	1. As per standing order No.2 of 2026 the original unredacted version of Ann.1 to 3 be submitted in a sealed cover and a redacted version for SR. Resubmit for SR after compliance
83	D-BLAPL/16972/2026	LAXMIDHAR MAHAPATRA	2026-06-09	1. In Declaration under affidavit, no. of paragraphs wrongly furnished.
84	D-WP(C)/25329/2026	RAMAKANTA SARANGI	2026-06-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
85	D-BLAPL/16984/2026	JUGALA KISHORE PANDA	2026-06-09	1. F.I.R details not attached with Application.
86	D-WP(C)/25323/2026	RAMAKANTA SARANGI	2026-06-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED